

ITEM NO.1501 COURT NO.4 SECTION III-A
(For Judgment) S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5645/2015

MATHURA VRINDAVAN DEVELOPMENT AUTHORITY & ANR. Appellant(s)

VERSUS

RAJESH SHARMA & ORS. Respondent(s)

([HEARD BY: HON. M.R. SHAH AND HON. C.T. RAVIKUMAR, JJ.])

WITH

C.A. No. 658/2016 (III-A)

C.A. No. 5646/2015 (III-A)

C.A. No. 5647/2015 (III-A)

C.A. No. 5918/2014 (III-A)

C.A. No. 4489/2014 (III-A)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

C.A. No. 4438/2014 (III-A)

C.A. No. 4198/2014 (III-A)

C.A. No. 6540/2015 (III-A)

C.A. No. 6541/2015 (III-A)

C.A. No. 6536/2015 (III-A)

C.A. No. 3636/2018 (III-A)

C.A. No. 1983/2023 (III-A)

C.A. No. 1988/2023 (III-A)

(IA No. 34197/2019 - EXEMPTION FROM FILING O.T.)

IA No. 105391/2018 - EXEMPTION FROM FILING O.T.

IA No. 34196/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 1982/2023 (III-A)

(IA No. 141261/2018 - EXEMPTION FROM FILING O.T.)

C.A. No. 1977/2023 (III-A)

(IA No. 122186/2019 - EXEMPTION FROM FILING O.T.)

IA No. 166707/2018 - EXEMPTION FROM FILING O.T.)

contd..

C.A. No. 1976/2023 (III-A)
(IA No. 177541/2018 - EXEMPTION FROM FILING O.T.)

C.A. No. 1978/2023 (III-A)
(IA No. 175193/2018 - EXEMPTION FROM FILING O.T.)

C.A. No. 1979/2023 (III-A)
(IA No. 18488/2019 - EXEMPTION FROM FILING O.T.)

C.A. No. 1984/2023 (III-A)

C.A. No. 5919/2014 (III-A)

C.A. No. 5912-5915/2014 (III-A)

C.A. No. 4492/2014 (III-A)

C.A. No. 5910/2014 (III-A)

C.A. No. 2041/2023 (III-A)

C.A. No. 6247/2014 (III-A)
(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

C.A. No. 6249/2014 (III-A)

C.A. No. 6250/2014 (III-A)

C.A. No. 6248/2014 (III-A)

C.A. No. 3176/2015 (III-A)

C.A. No. 3242/2015 (III-A)

C.A. No. 6537/2015 (III-A)

C.A. No. 6538/2015 (III-A)

C.A. No. 6539/2015 (III-A)

C.A. No. 1980-1981/2023 (III-A)
(IA No. 118551/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 118552/2021 - EXEMPTION FROM FILING O.T.

IA No. 118553/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 28-04-2023 These appeals were called on for pronouncement of
Judgment today.

Contd..

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Mr. Shantanu Sagar, AOR

Hon'ble Mr. Justice M.R. Shah has pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice C.T. Ravikumar.

The appeals are disposed of in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

(signed reportable judgment is placed on the file)